

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA Nos. 27 & 28 of 2016 in
DFR No. 2110 of 2015**

Dated: 20th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

TANGEDCO & Ors.

...Appellant(s)

Versus

M/s Century Flour Mills Ltd. & Anr.

...Respondent(s)

**Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. S. Vallinayagam**

ORDER

**IA Nos. 27 & 28 of 2016
*(Appls. for condonation of delay)***

Issue notice to the Respondents returnable on 29.01.2016.

Dasti in addition is permitted.

List the matter on **29.01.2016.**

**(I. J. Kapoor)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**